

In the National Company Law Tribunal, Jaipur

IB No. 601(ND)/2018

IA No. 11/JPR/2018

UNDER SECTION 60(5) (C) OF IBC

In the matter of:

Packwell (India) Pvt. Ltd.

..... Applicant/Petitioners

VS.

Emgee Cables & Communication Ltd.

.....Respondent

Order delivered on 14.09.2018

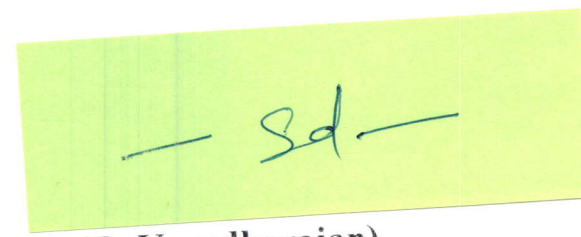
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : None appeared.

For Respondent(s) : None appeared.

ORDER

None appears for the applicant. In the circumstances post this application on 05.10.2018 for the appearance of the applicant.



**(R. Varadharajan)
Member (Judicial)**